

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-77(PB)/2017

IN THE MATTER OF:

Hero Future Energies Pvt. Ltd. Applicant/petitioner
And
Clean Solar Power (Hiriyur) Pvt. Ltd. Respondent

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 20.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Rajeev Kumar, Advocate
For the Respondent :

ORDER

Learned Counsel for the petitioner states that more papers are required to be filed in terms of the order dated 29th June, 2017. Let the needful be done within one week.

List the matter on 30th August, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)